

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:895
ANSWERED ON:25.11.2011
FOOD ADULTERATION IN TOOTH PASTE
Mirdha Dr. Jyoti;Singh Shri Bhupendra

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government has reports about the study conducted by some Institute that the branded tooth paste have higher than permissible content of nicotine, fluoride and tobacco;
- (b) if so, the details thereof; and
- (c) the action taken by the Government in the matter?

Answer

THE MINISTER OF STATE FOR HEALTH & FAMILY WELFARE(SHRI SUDIP BANDYOPADHYAY)

(a) to (c):- The Delhi Institute of Pharmaceutical Science and Research (DIPSAR) had conducted a study on the presence of fluoride and nicotine in certain brands of tooth pastes in the country. As tooth paste and other cosmetics products fall within the licensing jurisdiction of State Drugs Control Departments, the extract of the report was forwarded to the concerned State Drug Control Authorities for making necessary investigations and taking action in case of violations of the Drugs and Cosmetics Rules.

The Central Government has already banned the use of the tobacco in tooth paste and tooth powder through a Gazette notification GSR 444(E) dated 30.04.1992 and the fluoride contents in the tooth paste are limited to not more than 1000 Parts Per Million (PPM) as per Rule 149A of Drugs and Cosmetics Rules.